

acquiring guns are being issued to villagers in remote areas to fight the militants and for self-defence.

**Reimbursement of Security Related Expenditure**

\*314. DR. ARUN KUMAR SARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the amount of security related expenditure reimbursed by Government to the terrorist affected States/Union Territories during the last five years, State-wise;

(b) the names of States to whom Government committed to reimburse the expenditure incurred during this period, alongwith the amount and period involved; and

(c) the reasons for unreasonable delay in reimbursement of such dues to Assam and by which time it will be reimbursed?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) Government of India has reimbursed Rs. 781.40 crores as security related expenditure to the State of Jammu & Kashmir during 1993—98.

In the case of Punjab, no security related expenditure was reimbursed. However, it was decided to write off repayment obligation of the State for the balance unpaid instalments of principal and interest for the years 1997—2000 pertaining to the Special Term Loans given during the period 1984-85 to 1993-94 for combating insurgency and militancy in the State.

In the case of Assam, Government of India has reimbursed Rs. 131.91 crores in 1997-98 as full and final settlement for the period 1990—95.

Government is also committed to reimburse the security related expenditure in respect of the North Easter States with effect from 1.4.95.

(c) Further reimbursement of security related expenditure to Assam would be made after the guidelines for reimbursement of security related

expenditure are approved by the Central Government and funds provided in the Budget.

**Deaths of Santhal Community in Kokrajhar**

\*315. SHRI VAYALAR RAVI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of women

and children of Santhal Community died in the relief camp in Kokrajhar, Assam, during the last two years;

(b) if so, the details and reasons for such large number of deaths in the relief camp;

(c) whether the supply of food and medicines were inadequate leading to hunger and disease; and

(d) whether Government have taken any steps to advise the State Government to occasionally monitor the relief operations?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) According to the information furnished by the Government of Assam, the number of women and children died in the relief camps from 1996 till date is as follows:—

Women	: 89
Children	: 232

(c) No Sir.

(d) Yes Sir. A Parliamentary team also visited the refugee camps in June 1997 and advised the State Government about the relief operations.

**Action Plan to Combat Naxalite Violence**

\*316. SHRI GURUDAS DAS GUPTA:

DR. Y. LAKSHMI PRASAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government had convened a meetings of the Chief Minister of four States in Hy-

derabad to finalise a comprehensive action plan to combat the menace of Naxalite violence in these States;

(b) if so, the details of the action plan finalised; and

(c) the other steps taken to curb extremist-operation?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Yes Sir.

(b) The following decisions were taken:—

(i) The existing laws such as the National Security Act will continue to be invoked by the concerned State Governments. Simultaneously, the State Governments could examine enactment of a separate law to deal with the left wing extremist problem.

(ii) A comprehensive Plan of Action encompassing development activities as well as stepped up security measures will have to be prepared by the States. Andhra Pradesh Government have already prepared such a plan which has been referred to the Planning Commission. Other State Governments should also prepare similar plans which will be taken up with the planning Commission for allocation of funds.

(iii) A Coordination Centre will be set up at Hyderabad for reviewing the progress of the Action Plan and to coordinate the efforts of the State Governments. Union Home Secretary will be the Chairman of the Committee with Chief Secretaries and Directors General of Police of the four States as Members.

Ministry of Home Affairs has set up the Coordination Centre on 26.6.1998. State Government have been requested to take immediate action on the decisions taken at the meeting.

(c) Central Government has taken adequate measures to help the States to fight the menace. These include holding of coordination meetings with the States concerned as well as with the various intelligence and investigating agencies of the Central Government to exchange information, share intelligence, plan strategy and taken coordinated action. In certain special circumstances, financial assistance has also been given to some of the affected States over and above the on-going allocations for modernisation of police and supply of weapons. Training of police personnel in anti-extremist operations has also been arranged. Central Government in consultation with concerned States has drawn up an Action Plan in this regard which includes:—

(i) Ensuring security of police stations, particularly those located in naxalite affected areas.

(ii) Having a common communication system;

(iii) Setting up a Control Room in each State;

(iv) Joint patrolling;

(v) Launching of Area Domination programme among the State;

(vi) Strengthening of intelligence network in affected areas in concerned States;

(vii) Training of police personnel in anti-extremist operations.

State Governments have been requested to take immediate steps to implement the above Action Plan. Action taken by the States is being reviewed from time to time.

#### Induction of SU-30 aircraft in IAF

\*317. SHRI SOLIPETA  
RAMACHANDRA REDDY:  
DR. ALLADI P. RAJKUMAR:

Will the Minister of DEFENCE be pleased to state:

(a) whether there is any delay in the